

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2158  
TO BE ANSWERED ON 12.03.2025**

**KONKAN RAILWAY CONNECTIVITY**

**†2158. SHRI NARAYAN TATU RANE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Konkan Railway touches more cities and rural areas of Maharashtra than those of Goa and Karnataka;**
- (b) if so, the share of Maharashtra in this project and the steps taken by the Government to increase the share of Maharashtra in it;**
- (c) the details of the proposed plan for giving lion's share to Maharashtra post merger;**
- (d) whether the Government assumes that the financial problems of Konkan Railways are likely to be solved by its merger;**
- (e) the other steps taken by the Government to increase the share of Maharashtra in the above project and solve the problem of unemployment; and**
- (f) the details of workplan of the Government in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (f): There are five shareholders in Konkan Railway Corporation Limited (KRCL), namely, Ministry of Railways, Government of Maharashtra,**

**Government of Karnataka, Government of Goa and Government of Kerala.**

**The present shareholding structure of KRCL is as under:**

<b>Shareholder</b>	<b>Share in % (as on 04.03.2025)</b>
<b>Government of India through Ministry of Railways</b>	<b>62.44</b>
<b>Maharashtra</b>	<b>16.86</b>
<b>Goa</b>	<b>4.60</b>
<b>Karnataka</b>	<b>11.50</b>
<b>Kerala</b>	<b>4.60</b>
<b>Total</b>	<b>100</b>

**Konkan Railway alignment of 738.94 Kms. passes through three States, namely, Maharashtra, Goa and Karnataka having a total of 72 stations, out of which 37 stations (381.18 Kms.) are in the State of Maharashtra, 10 stations (106 Kms.) in the State of Goa and 25 stations (251.76 Kms.) in the State of Karnataka.**

**The infrastructure of KRCL has become more than 25 years old, requiring major renewal/replacement of capital assets to ensure safety of traffic including doubling and rehabilitation of tunnels. This requires major capital expenditure. To meet the capital expenditure, all the above shareholder State Governments have been approached by the Ministry of Railways to contribute for capital expenditure in KRCL as per their share or to relinquish their share in favour of Ministry of Railways. Only the State Government of Goa has conveyed willingness to relinquish its share.**

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